

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:591
ANSWERED ON:27.02.2013
RESERVATION IN HIGHER EDUCATION COURSES
Sainuji Shri Kowase Marotrao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the steps taken/being taken by the Union Government to implement reservation policy in higher education courses including Engineering;
- (b) the details of representations received from the people's representatives and other social organisations in this regard, as on date; and
- (c) the action taken/proposed to be taken by the Government on such representations?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) The Government has enacted the Central Educational Institutions (Reservation in Admission) Act, 2006, which provides for the admission of Scheduled Castes (SC), Scheduled Tribes (STs) and Other Backward Classes (OBC) students in all Central Educational Institutions. As per the provisions of this Act, out of the annual permitted strength in each branch of study or faculty, 15%, 7.5% and 27% of the seats shall be reserved for SCs, STs and OBCs respectively. Reservation in State controlled institutions is governed by the respective State's policy regarding reservation.

(b) & (c) Various representations are received by the Government from the people's representatives and social organisations to implement the policy of reservation effectively in all the higher educational institutions. The Central Government promptly acts on the representations related to Central Educational Institutions as per provisions of the above-mentioned Act.